THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) and (b) Yes, Sir. Under National Land Records Modernization Programme (NLRMP), the Central Government is providing financial assistance to the States for Computerization of Land Records and Training and Capacity Building; Survey/resurvey and establishment of modern record rooms; and for computerization of Registration offices and their connectivity to revenue offices on the funding pattern of 100%, 50% and 25% respectively. For the North Eastern States the funding pattern is 100%, 90% and 90% respectively. For the Union Territories 100% Central grant is being given for all the components of the NLRMP.

(c) to (e) The Government of Karnataka has not sought the assistance for digitization of cadastral maps of the State under NLRMP from the Central Government.

## **PMGSY** roads in Odisha

- 2629. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the details of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Jajpur District of Odisha during the last three years including the total funds released and total funds utilized; and
- (b) whether there are guidelines of the Central Government to invite the Members of Lok Sabha and Rajya Sabha representing the Nodal Districts to all inaugural or foundation laying function under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As informed by the State, under Pradhan Mantri Gram Sadak Yojana (PMGSY), total 95 Nos. of roads have been completed and amount of Rs. 185.46 crore has been utilized in Jajpur district of the State of Odisha during the last three years *i.e.* 2009-10 to 2011-12. The funds are released to the State by the Ministry of Rural Development. The State further releases these funds to Programme Implementations Units (PIUs) in the districts as per their requirement.

(b) It has been envisaged to invite the concerned Member of Parliament on the occasion of foundation laying and inauguration ceremonies of road works being constructed under PMGSY. In this regards, it had been asked to the State Governments that:

- (i) All elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies.
- (ii) The functions should be held in a manner befitting official functions with due regard to protocol requirements, particularly in relation to Hon'ble Union Ministers and Hon'ble Ministers from States; and
- (iii) The foundation stone for a PMGSY road should be laid and the road should also be inaugurated by the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by the local Hon'ble Minister or other dignitary as per State protocol.

## Road connectivity to unconnected habitations in Andhra Pradesh

2630. SHRI V. HANUMANTHARAO : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of eligible unconnected habitations in each district of Andhra Pradesh yet to be provided with all weather roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY); and
- (b) whether any plan has been drawn to provide road connectivity to these habitations, district-wise in Andhra Pradesh under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations in rural areas of country. The programme envisages connecting all eligible unconnected habitations in the Core Network with a population of 500 persons and above in plain areas and 250 persons and above in Hill States, Tribal (Schedule V) areas, the Desert Areas (as identified in Desert Development Programme) and in the Selected Tribal and Backward Districts under Integrated Action Plan (IAP) as identified by the Ministry of Home Affairs/Planning Commission. The total number of unconnected habitations as per the Core Network under PMGSY is 556, out of which 25 habitations are not accessible and not feasible to provide connectivity. The district-wise details of unconnected habitations covered in the Core Network under PMGSY in the State of Andhra Pradesh are in Statement (See below).

(b) Out of 556 eligible unconnected habitations, the Ministry of Rural Development has recently cleared a proposal for providing connectivity to 278 eligible